

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal Nos.7814-7817 of 2004

COMMISSIONER OF CENTRAL EXCISE, HYDERABAD  
Appellant(s)

VERSUS

M/S. ALDEC CORPORATION & ORS.  
Respondent (s)

[Heard by Hon'ble B.P. Singh and S.H. Kapadia,JJ.)

Date : 26/09/2005 These Appeals were called on for judgement today.

For Petitioner (s) Mr. P. Parmeswaran,Adv.

For Respondent (s) Mr. K.R. Sasiprabhu,Adv.

No.1 Hon'ble Mr. Justice S.H. Kapadia sitting in Court  
pronounced the judgement of the Bench comprising Hon'ble Mr.  
Justice B.P. Singh and His Lordship.

The civil appeals are dismissed with no orders as to costs.

[ T.I. Rajput ]

Court Master

[ V.P. Tyagi ]

Court Master

[Signed reportable judgement is placed on the file]